NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 197/397-398/NCLT/AHM/2016(NEW) C.P. No. 16/397-398/CLB/MB/2012 (OLD)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

Name of the Company:

Manish V Patel & Ors.

V/s.

Ambica Food Products Pvt. Ltd. & Ors

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. ASHOK MEHTA PCS

A.R. An R-12R-2

2. PAVAN S.GODIAWAUA

ADVOCATE FOR RESP. Mulling

ORDER

Learned Advocate Mr. Pavan S. Godiawala present for Respondents 4&5. Learned PCS Mr. Ashok Mehta present for Respondents 1&2.

List the matter on 16.12.2016 for final hearing.

(BIKKI RAVEENDRA BABU) MEMBER JUDICIAL

Dated this the 17th day of October, 2016